

**IN THE HIGH COURT OF BOMBAY AT GOA.  
(LD-VC-CW-295/2020)**

Dhaktu Sadashiv Naik ...Petitioner

Vs

State of Goa and ors. ...Respondents

Shri P. S. Lotlikar, Advocate for the petitioner.

Shri D. Shirodkar, Addl. Govt. Advocate for the respondent nos. 1 and 2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:6<sup>th</sup> November, 2020.**

PC.

The petitioner's counsel informs me that the petitioner could not pay the process fees on the last occasion when this Court order notices. He seeks two weeks time to pay the process fees.

Post the matter on 7.12.2020.

**DAMA SESHADRI NAIDU, J.**

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